

ITEM NO.301

COURT NO.4

SECTION II-C

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

R.P.(CrI.) No. 219/2022 in T.C.(CrI.) No. 4/2018

KARTI P. CHIDAMBARAM

Petitioner(s)

VERSUS

THE DIRECTORATE OF ENFORCEMENT

Respondent(s)

IA No. 203499/2023 - INTERVENTION APPLICATION  
 IA No. 132322/2023 - INTERVENTION APPLICATION  
 IA No. 155744/2022 - INTERVENTION APPLICATION  
 IA No. 216651/2023 - INTERVENTION APPLICATION  
 IA No. 219096/2023 - INTERVENTION/IMPLEADMENT  
 IA No. 207021/2023 - INTERVENTION/IMPLEADMENT  
 IA No. 118401/2022 - ORAL HEARING  
 IA No. 118398/2022 - STAY APPLICATION

WITH

W.P.(CrI.) No. 89/2021 (X)

IA No. 20229/2021 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 20231/2021 - EXEMPTION FROM FILING O.T.)

Diary No(s). 34279/2022 (X)IA No. 161411/2022 - APPLICATION FOR LISTING REVIEW PETITION IN  
OPEN COURT

IA No. 161406/2022 - CONDONATION OF DELAY IN FILING REVIEW PETITION

IA No. 161413/2022 - EX-PARTE STAY)

Diary No(s). 34877/2022 (X)IA No. 163797/2022 - APPLICATION FOR LISTING REVIEW PETITION IN  
OPEN COURT

IA No. 163795/2022 - CONDONATION OF DELAY IN FILING REVIEW PETITION

IA No. 163796/2022 - EX-PARTE STAY)

Diary No(s). 34885/2022 (X)IA No. 163833/2022 - APPLICATION FOR LISTING REVIEW PETITION IN  
OPEN COURT

IA No. 163830/2022 - CONDONATION OF DELAY IN FILING REVIEW PETITION

IA No. 163832/2022 - EX-PARTE STAY)

Diary No(s). 35030/2022 (X)IA No. 164681/2022 - APPLICATION FOR LISTING REVIEW PETITION IN  
OPEN COURT

IA No. 164684/2022 - CONDONATION OF DELAY IN FILING REVIEW PETITION

IA No. 164678/2022 - EX-PARTE STAY)

Diary No(s). 40509/2022 (X)IA No. 194730/2022 - APPLICATION FOR LISTING REVIEW PETITION IN  
OPEN COURT

IA No. 194729/2022 - CONDONATION OF DELAY IN FILING REVIEW PETITION

IA No. 194731/2022 - EX-PARTE STAY)

Diary No(s). 40514/2022 (X)(FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA  
194769/2022

FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA  
194770/2022

FOR EX-PARTE STAY ON IA 194773/2022

IA No. 194770/2022 - APPLICATION FOR LISTING REVIEW PETITION IN  
OPEN COURT

IA No. 194769/2022 - CONDONATION OF DELAY IN FILING REVIEW PETITION

IA No. 194773/2022 - EX-PARTE STAY)

Diary No(s). 38605/2023 (X)

IA No. 191724/2023 - CONDONATION OF DELAY IN FILING REVIEW PETITION

IA No. 191736/2023 - STAY APPLICATION)

Date : 18-09-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT  
HON'BLE MR. JUSTICE C.T. RAVIKUMAR  
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Petitioner(s) Mr. Vikram Chaudhri, Sr. Adv.  
Mr. Keshavam Chaudhri, Adv.  
Mr. Rishi Sehgal, Adv.  
Ms. Arveen Sekhon, Adv.  
Ms. Hargun Sandhu, Adv.  
Ms. Muskaan Khurana, Adv.  
Mr. Kartik Yadav, Sr. Adv.  
Mr. Kartik Yadav, Adv.  
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Ms. Muskan Khurana, Adv.

Mr. Kapil Sibal, Sr. Adv.  
Dr. Abhishek Manu Singhvi, Sr. Adv.  
Mr. Arshdeep Singh Khurana, Adv.  
Mr. Adit Pujari, Adv.  
Mr. Amit Bhandari, Adv.  
Mr. Akshat Gupta, Adv.  
Mr. Harsh Srivastava, Adv.  
Mr. Manan Khanna, Adv.

Mr. Rupali Samuel, Adv.  
Ms. Aparajita Singh, Adv.  
Mrs. Shally Bhasin, AOR

Dr. Abhishek Manu Singhvi, Sr. Adv.  
Mr. Mayank Jain, Adv.  
Mr. Parmatma Singh, AOR  
Mr. Madhur Jain, Adv.  
Mr. Arpit Goel, Adv.

For Respondent(s) Mr. Tushar Mehta, Solicitor General  
Mr. S.V. Raju, A.S.G.  
Mr. Mukesh Kumar Maroria, AOR  
Mr. Zoheb Hussain, Adv.  
Mr. Kanu Agarwal, Adv.  
Mr. Arkaj Kumar, Adv.  
Mr. Arvind Kumar Sharma, AOR, Adv.

Mr. Varun K Chopra, Adv.  
Mr. Dipu Kumar Jha, Adv.  
For M/S. Vkc Law Offices, AOR

Dr. Menaka Guruswamy, Sr. Adv.  
Mr. Prateek K Chadha, AOR  
Mr. Utkarsh Pratap, Adv.  
Mr. Sreekar Aechuri, Adv.  
Ms. Arunima Das, Adv.  
Mr. Arjun Nayyar, Adv.  
Mr. Aniket Chauhaan, Adv.

Ms. Mehaak Jaggi, AOR  
Ms. Farhat Jahan Rehmani, AOR  
Mr. Atif Inam, AOR

UPON hearing the counsel the Court made the following  
O R D E R

1. List on 16.10.2024 at 11.30 a.m.
2. If need be, these matters will continue on 17.10.2024 also.

(SATISH KUMAR YADAV)  
ADDITIONAL REGISTRAR

(PREETHI T.C.)  
ASSISTANT REGISTRAR